Publication of Advt. Notice No.A.5504/2022 dt. 30.09.2023 for the post of Dist. Judge in Judicial Service of State of Maharashtra

From: Pankaj Kumar <arexam-judicial.dhc@gov.in>

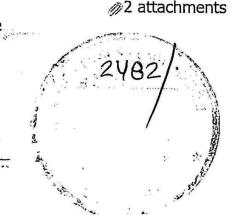
Subject: Publication of Advt. Notice No.A.5504/2022 dt.

30.09.2023 for the post of Dist. Judge in Judicial Service.

of State of Maharashtra

To: Vijay Verma <pdj-central@ddc.nic.in>, Viresh Panwar <pdj-east@ddc.nic.in>, RAM SINGH <pdjsouth@ddc.nic.in>, Tilak Raj <pdjshahdara@ddc.nic.in>, Lakpa Tshering Tamang <pdjnewdelhi@ddc.nic.in>, KULVEER KUMAR <pdjnorthwest@ddc.nic.in>, NITIN ARORA <pdjnortheast@ddc.nic.in>, Ashok Chandra Dhyani <pdjsoutheast@ddc.nic.in>, Ram Janma Prasad <pdjnorth@ddc.nic.in>, VIKAS BHARDWAJ <pdjwest@ddc.nic.in>, Secretariat to Pr Distt and SJ <pdjsouthwest@ddc.nic.in>, ANJU BAJAJ CHANDNA <pdjracc@ddc.nic.in>

Mon, Oct 09, 2023 03:57 PM



Sirs.

Enclosed please find herewith scanned copy of the letter dated 09.10.2023, contents whereof

are self-explanatory, for your doing the needful.

Regards, Pankaj Kumar AR (Exams for DHJS & DJS) Delhi High Court

CIB/Web. site/ Junh. Br.

Pr. De187 (4. Qr)



IN THE HIGH COURT OF BOMBAY

NOTICE NO. A.5504/2022

ADVERTISEMENT FOR INVITING ONLINE APPLICATIONS FOR THE

POST OF DISTRICT JUDGE (BY NOMINATION)

IN THE STATE OF MAHARASHTRA

The High Court of Judicature at Bombay has invited online

applications in the prescribed format for filling up 08 posts of the

District Judge, in the State of Maharashtra. The details regarding

pay scale, eligibility criteria, experience, age, etc. are given in

the advertisement. Said advertisement and application can be

downloaded from the Official website of the High Court

i.e. https://bombayhighcourt.nic.in from 30th September, 2023 after

10.30 a.m. The application should be submitted online through the above

mentioned website only till 20th October, 2023 upto 4.30 p.m., after

which web link will be disabled.

Mumbai

Date: 30th September, 2023

Sd/-(R. N. Joshi)

Registrar General,

High Court, Bombay.

High Court Of Delhi, New Delhi (Examination Cell)

MOST IMMEDIATE

No. F.6/1/JEC/EC-3/OHC/2023- 193

Dated 09th October, 2023

From:

The Registrar General, High Court of Delhi, New Delhi,

To:

- 1. All the Principal District & Sessions Judges, Delhi
- The Principal District & Sessions Judge cum Special Judge (PC Act),
 CBI, Rouse Avenue Court Complex, New Delhi.

Sub: Publication of Advertisement Notice No.A.5504/2022 dated 30.09.2023 inviting online applications for the post of District Judge, by nomination, in the Judicial Service of the State of Maharashtra.

Sir/Madam,

I am directed to forward herewith a copy of Notice No. A.5504/2022 dated 30.09.2023 received from the High Court of Bombay for the post of District Judge, by nomination, in the Judicial Service of the State of Maharashtra with a request that it may be displayed at some conspicuous place in the Court premises for information of all concerned. It is further requested that a copy of the advertisement may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation. It may please be noted that the last date for submission of application form is 20.10.2023 upto 04:30 P.M.

Yours faithfully,

Dy. Registrar (Exams - DHJS & DJS) for Registrar General

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